

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 33724/2018

JOKHAN(D) THR. LRS & ORS.

Petitioner(s)

VERSUS

RAM LAL (D) THROUGH LR

Respondent(s)

(FOR ADMISSION and I.R.

IA No. 8952/2021 - APPLICATION FOR SUBSTITUTION

IA No. 15849/2021 - CONDONATION OF DELAY IN FILING

IA No. 8957/2021 - EXEMPTION FROM FILING DEATH CERTIFICATE /
CERTIFIED COPY OF DEATH CERTIFICATE

IA No. 8953/2021 - EXEMPTION FROM FILING O.T.)

Date : 03-01-2022 This matter was called for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
[IN CHAMBERS]

For Petitioner(s) Ms. Mrinal Gopal Elker, AOR

For Respondent(s) Mr. S.D. Singh, Adv.
Mr. Rahul Kumar Singh, Adv.
Mr. Shyam S. Sharma, Adv.
Mr. Jitender Singh, Adv.
Ms. Meenu Singh, Adv.
Mr. Ram Kripal Singh, Adv.
Ms. Shweta Sinha, Adv.
Ms. Surabhi Shukla, Adv.
Ms. Bharti Tyagi, AOR

Mr. Mukesh Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioner has logged into the hearing virtually but he is neither visible nor audible. It appears that there is a problem of bandwidth at his end.
2. In the interest of justice, list after two weeks.

(ARUSHI SUNEJA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER